

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.


CORRIGENDUM

Imphal the 3rd April, 2021

No. HCM/E-43/2016-Estt/Pt.-I/Vol-XVIII/87931 In continuation of this High Court's Notice Inviting Tender No. HCM/E-43/2016Estt/Pt-I/Vol-XVIII dated 9th March, 2021, for procurement of Laptops for Judicial Officers, following correction has been made.

The condition "*This rate contract shall be valid for a period of **24 (Twenty Four) months** from the date of entering into the agreement*" written on Page 4 of Tender document is changed to "*This rate contract shall be valid for a period of **12 (Twelve) months** from the date of entering into the agreement*".

Accordingly the last date of bid submission and date of opening of technical bids which was originally fixed for 05-04-2021 has now been extended to 12-04-2021.

 03/04/21

(Alek Muivah)
Central Project Coordinator
eCourts MMP
High Court of Manipur